

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.
KOLKATA

LIBRARY

OA. 350/00545/2016

Date of Order 29.06.2016.

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Sumitra Devi & Anr.

Vs.

D G H S (M/O Health & F.W.)

For the Applicant : Mr. S. Ghosh, Counsel

For the Respondents : Mr. S. Banerjee, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:-

Heard both.

2. Learned counsel for respondents submitted at the bar that as and when the vacancy arises for consideration of the applicant, he shall be considered against such vacancy for employment on compassionate ground.

3. In view of such submission the OA is disposed of with a direction upon the respondents to act in accordance with law and their assurance and to pass an appropriate reasoned and speaking order within a period of one month after the committee meets.

4. It is made clear that we have not gone into the merits of this matter and therefore all points are kept open for consideration by the respondents' authorities.

5. OA is accordingly disposed of. No costs.

(Jaya Das Gupta)
Member (A)

(Bidisha Banerjee)
Member (J)

pd